

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/256(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>MAMUM RASHID<br/>VS<br/>AL HAJ AMIR HASAN PROPERTIES PVT. LTD.</b> |
| UNDER SECTION    | <b>SEC. 58(3)<br/>SEC. 59</b>   |

**Appearance (via video conferencing/physically)**

Ms. Bidisha Achari, AR ] For the Petitioners/Appellants

Mr. Joy Saha, Sr. Adv. ] For the Respondent

Mr. Jitendra Patnaik, Adv.

**ORDER**

1. Ld. Counsels for the parties present.
2. Since pleadings are over, post this matter for consideration on **06.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**